

High Court of Karnataka
Bengaluru,
Dated: 11th October 2018

NOTIFICATION NO. HCKB – 107 / 2018

1. The Division Bench consisting of Hon'ble Mr.Justice L.Narayana Swamy and Hon'ble Mr.Justice K.N.Phaneendra will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.30 PM on Friday the 12th October 2018 and Pronounce the Judgment in CrI.A 3571/2012 pertaining to Kalaburagi Bench, through Video Conference.
2. The Division Bench consisting of Hon'ble Mr.Justice L.Narayana Swamy and Hon'ble Mr.Justice G.Narendar will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.25 PM on Friday the 12th October 2018 and Pronounce the Order in WP Nos.20630-20645/2017 (S-KAT) and WPHC 200001/2018 pertains to Kalaburagi Bench, through Video Conference.
3. Hon'ble Mr.Justice G.Narendar will sit in Judges' Reading Room at Principal Bench, Bengaluru at 4.30 PM on Friday the 12th October 2018 and take up WP No.203434/2015 (GM-CPC) pertaining to Kalaburagi Bench, through Video Conference.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.